

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1258
ANSWERED ON:21.03.2012
SECURITY OF TEACHERS
Gandhi Smt. Maneka Sanjay

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of attacks on female teachers posted in rural areas and have to travel long and unsafe distances to teach in schools;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to ensure the security of these teachers;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): The subject 'Education' falls in the Concurrent list of the Constitution of India while 'law and order' is in the State list. All the matters relating to recruitment, service conditions of teachers and law and order come under the domain of concerned State/UT Governments.

(c) to (e): With regard to ensuring the security of teachers, the Centrally Sponsored Scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) inter-alia, provides residential quarters for Teachers in remote/hilly areas/ in areas with difficult terrain. Setting up of 2014 Residential Quarters for Teachers in these areas has been approved under RMSA.